

Sale of Cement in Small Packets

4962. SHRI NATVARLAL B. PARMAR: Will the Minister of INDUSTRY be pleased to state:

(a) whether the cement is sold in bags and permits are issued to consumers by the Civil Supply Departments in Delhi and various parts of the country only for bags;

(b) what steps are being followed for making available cement in retail i.e. one kg. to two kg. or 5 kg. to ordinary needy and poor consumers at reasonable price;

(c) whether it is a fact that those who need cement for filling the holes or plastering the patches in walls or for putting electric wires or water pipes have no arrangement for buying small bit of cement and they have to purchase it at fantastically high price from retailers;

(d) whether Government propose to advise the State Governments to authorise licensed holder stockists of cement to sell a fixed percentage of the commodity to those who stand in need of small quantities of cement urgently; and

(e) the details in this respect?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI): (a) Yes, Sir.

(b) There is no such proposal at present.

(c) to (e). It is not considered desirable to encourage sale of loose cement in quantities of less than a bag.

Land allotted to School in R. K. Puram, New Delhi

4963. SHRI BALWANT SINGH RAMOOWALIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether complaints have been received by the Police and his Ministry regarding illegal obstruction,

trespass, theft and removal of land marks by Government servants and their Welfare Associations, on land officially allotted to a School in Sector III, R.K. Puram, New Delhi, resulting in serious danger of breach of peace; and

(b) if so, the action the Police and his Ministry have taken to ensure proper possession and use of the land to the lawful allottees and the action taken to bring the wrong-doers to book?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b). A complaint dated 27-6-78 from Secretary, K.G. and Junior School Parents and Teachers Association, Sector III, R. K. Puram, New Delhi, was received by the R. K. Puram, Police and this Ministry. It was alleged therein that the residents as well as the office bearers of the Residents Welfare Association of Sector III, R. K. Puram were causing obstruction in running the said School. Enquiries revealed that a piece of land in front of quarters Nos. 609 to 628 in Sector III, R.K. Puram, was allotted to K.G. and Junior School to be run by Parents and Teachers Association. This was, however, objected to by the residents of the area and the office bearers of the Residents Welfare Association, Sector III, R. K. Puram. According to the Delhi Police the matter was amicably settled on the intervention of the Member Metropolitan Council and the Municipal Councillor of the area on 16-7-1978.

Quantity of Newspapers allotted to daily 'Samaj'

4964. SHRI PADMACHARAN SAMANTSINHERA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether in Orissa, the only oldest heavily circulated daily Oriya newspaper (Samaj) which goes to every remote corner of the State had